

Collectorate in Central Bombay on the 12th December, 1968 ;

(b) if so, whether any persons have been arrested ; and

(c) the action taken against them ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) On 11th December, 1968 the officers of the Central Excise Collectorate, Bombay recovered from a premises opposite Kalbadevi Post Office, Bombay 100 slabs of gold of 10 tolas each bearing Swiss markings and weighing in all, 11,663.800 grams and valued at Rs. 98,442 approximately at the international rate along with Indian currency amounting to Rs. 3,300/-.

(b) and (c). One person was arrested and subsequently released on bail. Investigations have been completed and action for the adjudication of the case is in progress.

#### Power Shortage in Punjab and Haryana

2290. DR. SUSHILA NAYAR :  
SHRI SHRI CHAND GOYAL :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the low inflow of water in the Bhakra reservoir is likely to create a crisis of power shortage in Punjab and Haryana ;

(b) whether the difficulty of power shortage is likely to increase in the coming months specially in April and May ; and

(c) if so, the steps taken by Government to meet the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDHESHWAR PRASAD) : (a) Yes, Sir. The low inflow in the Bhakra reservoir has resulted in power shortage in Punjab and Haryana.

(b) The position of power generation in April and May will depend on snow-melt inflows and the levels in the Bhakra reservoir.

(c) Power supply position in the Northern Region is being constantly reviewed. The following measures have been or are being taken to minimise the power shortage in Punjab and Haryana :—

(i) All the available thermal and

diesel sets in Punjab and Haryana have been put into commission.

(ii) The partner States and the common pool consumers have taken steps to restrict energy consumption.

(iii) Possibilities of parallel operation of Bhakra-Nangal power system with that of Delhi are under active consideration.

(iv) A 33kv line from Indraprastha power station to Kilokri sub-station in Delhi has been taken up for construction. Meantime, surplus power to the extent of 40 MW is being diverted from Delhi for use in Punjab and Haryana.

#### Pay Scales of Assistants/Stenographers/Translators

2291. SHRI SHRI CHAND  
GOYAL :

SHRI S. M. BANERJEE :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the posts of Assistants/Stenographers/Translators (Class III. Ex-cadre) carrying a pay scale of Rs. 210-10-290-15-320-EB-15-425 is treated to be an identical/equivalent post to that of Assistant/Stenographer (Class II) having a higher pay scale of Rs. 210-10-270-15-300-EB-15-450-EB-20-530 ;

(b) if so, in what way they are identical/equivalent when their class, the scales of pay and the rates of increments differ from each other ;

(c) whether it is a fact that the scales of pay of both the posts of Assistants/Stenographers are identical only upto the stage of Rs. 270 and that there is a great difference in the rate of increments of two posts ; and

(d) if so, the reasons of declaring the two posts as identical/equivalent to each other ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Except in the case of promotion of a Stenographer in the pay scale of Rs. 210-10-290-15-320-EB-15-425 to the post of an Assistant in the scale of Rs. 210-10-270-15-300-EB-15-450-EB-20-530 ;

the Secretariat, which involves assumption of higher duties and responsibilities, the posts in question are regarded as equivalent on the basis of duties and responsibilities ;

(b) The equivalence of posts has to be considered with reference to the duties and responsibilities attached to them. Differences in classification such as Class III and Class II and differences in scales of pay are not relevant for this purpose.

(c) After the stage of Rs. 270, the rate of increments, positioning of Efficiency Bars and maxima are different for the scales referred to.

(d) The posts of Assistants/Stenographers in the pay scale of Rs. 210-10-290-15-320-EB-15-425 are held to be equivalent to those of Assistants/Stenographers in the pay scale of Rs. 210-10-270-15-300-EB-15-450-EB-20-530 with reference to the duties and responsibilities attached to them.

#### Tenugat and Patratu Projects in Bihar

2292. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that completion of the Tenugat and Patratu Projects in District Hazaribgh (Bihar) have been considerably delayed due to (i) the machinery imported from U.S.S.R. lying unutilised for want of spare parts and lubricants, and (ii) unavailability of high power bull-dozers and certain other equipments manufactured by the Heavy Engineering Corporation at Ranchi ; and

(b) the steps taken to set matters right ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDHESHWAR PRASAD) : (a) There has been only marginal shortfall in the progress of works on Tenugat Project in the current working season for want of spare parts of earthmoving machinery imported from U.S.S.R.

There has been no complaint about shortage of lubricants. The Heavy Engineering Corporation, Ranchi do not manufacture high power bull-dozers and there has, therefore, been no delay due to non-receipt of any equipment from the Heavy Engineering Corporation.

As regards Patratu Project, there has been some delay in commissioning of the units due to losses in transit/shortlanding of several components for the first four units.

(b) Spare parts which are urgently required for the Tenugat Project are being air-freighted from U.S.S.R. The question regarding the supply of short-landed and lost parts required for Patratu Project was vigorously pursued with the suppliers, with the result that necessary spares were received progressively and the first three units were commissioned in October, 1966, June, 1967 and 1968 respectively. Efforts are being made to commission the fourth unit in May, 1969. The remaining two units of 100 MW each are programmed for completion in the first half of 1970. The question of timely receipt of materials for these two units is under constant review.

#### Industrial Finance Corporation

2293. SHRI PREM CHAND

VERMA :

SHRI K. LAKKAPPA :

DR. SUSHILA NAYAR :

SHRI D. AMAT :

SHRI A. SREEDHARAN :

Will the Minister of FINANCE be pleased to state :

(a) whether, at any time, a general assessment of the working of the Industrial Finance Corporation has been done ;

(b) if so, the result thereof ; and

(c) if not, whether Government propose to secure the services of any expert in order to find out the draw backs and to bring the improvement in its working ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). In 1953, a Parliamentary Committee called the Industrial Finance Corporation Enquiry Committee (known as "Sucheta Kripalani Committee") was appointed to enquire into the Corporation's working. The Committee submitted its Report on the 1st May, 1953. The Government accepted many of the recommendations of the Enquiry Committee. As a result the Industrial Finance Corporation Act, 1948 was amended in 1955 to effect the necessary changes in the organisation of the Corporation such as (a) the appointment of a stipendary Chairman